

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP/CA/102/2023

NAME OF THE PETITIONER : Jusda India Supply Chain Management Pvt Ltd

NAME OF THE RESPONDENT(S) : Roc, Chennai & ORS

UNDER SECTION : Sec 59 of CA,2013 r/w Rule 70 of NCLT Rules, 2016

ORDER

Representing Counsel Mr.Afnaan Siddique appears for the Petitioner. Ld. Counsel Mr.Avinash Krishnan Ravi appears for Respondent/ROC. Ld. PCS Ms.Preeti Arora appears for Respondents No.2 & 3.

Ld. Counsel for the Petitioner seeks and is granted **two weeks time** to file rejoinder.

List the petition on **06.12.2023** for hearing.

— sd —

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

SS

— sd —

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**